

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
ORDER

The following postings/transfers are hereby made with immediate effect :

S. No.	Name & Emp. Code of the Official	From	To
1.	Deepak Joshi EC: 65050789	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aakanksha Vyas, Ld. SCJ-cum-RC Distt: North-East KKD
2.	Meenakshi W/o Lt. Sh. Rahul Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Peon Posting: Facilitation Centre Distt: East KKD
3.	Pawan Kumar EC: 84882133	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Deepak Kumar-I, Ld. SCJ- cum-RC Distt: North-East KKD	Desg: Peon Role: Orderly Posting: Attached with Sh. Deepak Kumar-I, Ld. Principal Magistrate- JJB-VII Distt: South-West Dwarka
4.	Rajesh Kumar EC: 46268288	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tarunpreet Kaur, Ld. MM-07 Distt: New Delhi PHC
5.	Monu EC: 10103797	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Anshul Mehta, Ld. MM-01 Distt: West THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Anshul Mehta, Ld. MM (NI Act)-08 Distt: South-West Dwarka
6.	Ram Kewal Chauhan EC: 92154/42782929	Desg: Chowkidar Role: Orderly Posting: In the Court previously presided over by Sh. Kapil Gupta, Ld. MM-07 Distt: New Delhi PHC	Desg: Chowkidar Role: Orderly Posting: In the Court of Sh. Kapil Gupta, Ld. Civil Judge-06 Distt: Central THC
7.	Vinod Kumar EC: 56319764 / 10575	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Dev Saroha, Ld. Civil Judge- 06 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Dev Saroha, Ld. MM-01 Distt: West THC

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8.	Ram Niwas Punia EC: 83041591	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Deepika Thakran, Ld. Civil Judge-02 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Ms. Deepika Thakran, Ld. MM (NI Act)- 04 Distt: South-West Dwarka
9.	Rishikesh Meena EC: 26636929	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Apoorv Bhardwaj, Ld. MM (NI Act)-08 Distt: South-West Dwarka	Desg: Peon Role: Orderly Posting: In the Court of Sh. Ayush Sharma, Ld. Civil Judge Distt: East KKD
10.	Sonu EC: 67464379	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Shubhi Gupta, Ld. Civil Judge Distt: East KKD	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shubhi Gupta, Ld. MM (NI Act)-01 Distt: South-West Dwarka
11.	Vinay Kumar EC: 94325234	Desg: Peon Role: Peon Posting: Copying Agency Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (Mahila Court)-02 Distt: South-East Saket
12.	Azad Singh EC: 15547966 / 11104	Desg: Peon Role: Orderly Posting: In the Court of Ms. Neha Saini, Ld. MM (Mahila Court)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Tabassum Khan, Ld. MM (NI Act)- 02 Distt: South-East Saket
13.	Deepak Rawat EC: 4847242	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Manya, Ld. MM (NI ACT) Digital Court-02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Manya, Ld. MM (Mahila Court)-02 Distt: Central THC
14.	Deepak EC: 95791374	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Meena Chauhan, Ld. MM- 08 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Meena Chauhan, Ld. MM (NI Act) Digital Court-03 Distt: Central THC

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15.	Jaswant EC: 72090399	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Sh. Nishat Bangarh, Ld. MM (NI Act)-02 Distt: South-East Saket	Desg: Peon Role: Orderly Posting: In the Court of Sh. Nishat Bangarh, Ld. Civil Judge-02 Distt: South-West Dwarka
16.	Supriti Nayak EC: 10923	Desg: Peon Role: Peon Posting: Digitization Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Pranjal Gangwar, Ld. MM (NI Act) Digital Court-02 Distt: Central THC
17.	Ambika Chadha EC: 11148	Dak Peon in the Courts of:- 1) Sh. Abhishek Srivastava, Ld. ADJ-05 2) Sh. Anuj Kumar Singh, Ld. ACMM-02 3) Sh. Ajeet Narayan, Ld. Civil Judge-02 4) Dr. Neha Kheria, Ld. MM (Mahila Court)-01 5) Ms. Sayesha Chadha, Ld. MM-08 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Aradhana, Ld. MM (Digital Traffic Court) Distt: South-East Saket
18.	Anita EC : 76260376	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Dak Peon in the Courts of:- 1) Sh. Abhishek Srivastava, Ld. ADJ- 05 2) Sh. Anuj Kumar Singh, Ld. ACMM-02 3) Sh. Ajeet Narayan, Ld. Civil Judge-02 4) Dr. Neha Kheria, Ld. MM (Mahila Court)-01 5) Ms. Sayesha Chadha, Ld. MM-08 Distt: Central THC
19.	Pawan Kumar EC: 54556099	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket	Desg: Peon Role: Orderly Posting: In the Court of Ms. Shraddha Tripathi, Ld. MM (NI Act)- 02 Distt: South Saket
20.	Suman EC: 52888838 / 92038	Desg: Peon Role: Dak Peon Posting: Office Dak Pool Distt: South Saket	Desg: Peon Role: Peon Posting: R & I Branch Distt: South Saket

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21.	Dheeraj EC: 55380946	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch-III Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Kanika Handa, Ld. MM (NI Act)-04 Distt: South-East Saket
22.	Pardeep Kumar EC: 39687595 / 10830	Desg: Peon Role: Peon Posting: Accounts Branch Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Nishi Jindal, Ld. MM (NI Act)-05 Distt: New Delhi PHC
23.	Purnima Sharma EC: 39652501 / 92094	Desg: Peon Role: Peon Posting: R & I Branch Distt: New Delhi PHC	Desg: Peon Role: Peon Posting: Accounts Branch Branch Distt: New Delhi PHC
24.	Sapna Aggarwal EC: 35349770	Desg: Peon Role: Peon Posting: R & I Branch Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Jayanti Chander, Ld. MM (Digital Traffic Court) Distt: Central THC
25.	Annu Rawat EC : 30965706	Desg: Peon Role: Peon Posting: Telephone Exchange (Care Taking Branch) Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Pranjali Prakash, Ld. MM (NI Act) (Digital Court)-03 Distt: South-East Saket
26.	Dharambir EC: 10969	Desg: Peon Role: Orderly Posting: In the Court previously presided over by Ms. Divyashree Raina, the then, Ld. MM (Mahila Court)- 02 Distt: Central THC	Desg: Peon Role: Orderly Posting: In the Court of Ms. Sayesha Chadha, Ld. MM-08 Distt: Central THC
27.	Anil Kumar Nigam EC: 98784052 / 11068	Desg: Peon Role: Peon Posting: Office Pool, Admin Branch Distt: New Delhi PHC	Desg: Peon Role: Orderly Posting: In the Court of Sh. Shivam Gupta, Ld. MM (NI Act) Digital Court-02 Distt: New Delhi PHC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

2. The Intra District Transfers are subject to the approval from the concerned Ld. Principal District & Sessions Judge.


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3. This order shall not be considered as a change of cadre of the official mentioned at S. No. 06. He shall continue to be in their parent cadre for all purpose.
4. All the above mentioned officials who are transferred shall be STAND RELIEVED from their respective postings forthwith.


26/03/24

(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
TIS HAZARI COURTS, DELHI

19841-20006

No..... ADMIN-III /Central/F.1(3)/P&T/2024

Dated, Delhi the 26/03/2024

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judges, concerned Delhi/New Delhi.
2. The Administrative Officers (Judicial)/Branch In-Charges, Administration Branch concerned Delhi/New Delhi.
3. The Accounts Officers/Assistant Accounts Officers, Accounts Branch concerned Delhi/New Delhi.
4. Dealing Official, Personal File, Administration Branch- III, Central District, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch (Central), Delhi.
6. The Officers/Officials concerned.
7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
8. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.


26/03/24

Administrative Officer (J), Admn. Branch-III
Central, THC